

DIVISION BENCH  
COURT - II

**O-248**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/766(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DINESH KUMAR GOEL VS GRAPHITE INDIA LTD.
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearance (via video conferencing/physically)**

Mr. Arani Guha, Adv ] For the Petitioner  
Ms. Madhuri Pandey, PCS ]

Mr. Debdatta Roy Chowdhury, Adv. ] For the Graphite India Ltd.  
Ms. Mogha Shaw, Adv. ]  
Ms. Megha Shaw, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **14.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**